

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF JULY, 2019

1	2	3	4	5	6	7
<b>(A) COMMERCIAL APPELLATE DIVISION</b>	PENDENCY AS ON 01.07.19	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.19	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
REGULAR FIRST APPEALS(OS)(COMM)	42	2	1	43	865	15
FIRST APPEALS FROM ORDERS(OS)(COMM)	183	43	25	201	70	3
EXECUTION FIRST APPEALS(OS)(COMM)	3	3	2	4	3	1

<b>(B) COMMERCIAL DIVISION</b>	PENDENCY AS ON 01.07.19	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.19	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
CIVIL SUITS (COMM)	2039	61	57	2043	1106	20
ORIGINAL MISC. PET. (I) (COMM)	171	38	27	182	179	7
ORIGINAL MISC. PET. (T) (COMM)	32	8	10	30	107	3
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0	-	-
ORIGINAL MISC. PET. (E) (COMM)	0	4	4	0	1	1
ORIGINAL MISC. PET. (COMM)	927	55	38	944	702	10
ORIGINAL MISC. PET. (ENF.) (COMM)	374	29	11	392	392	8
ORIGINAL MISC. PET. (EFA) (COMM)	24	0	2	22	383	6
ARBITRATION APPEAL (COMM)	24	2	5	21	377	8
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	28	50	50	28	28	2
COUNTER CLAIM (COMM)	148	3	2	149	1730	-

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.